

blocks in every district may be identified for cash disbursement on the recommendations of the District Level Coordination Committee.

(c) and (d) There are some advantages in the cash disbursement procedure such as elimination of middle man and accrual of full benefit of loan and subsidy to the beneficiary, satisfaction of beneficiary in purchasing assets of his choice, avoidance of delays. Taking into consideration the pros and cons of the scheme, the Government is of the view that the cash disbursement procedure is more beneficial if the requisite safe-guards are observed.

[English]

CSIR vs. K.G.S. Bhat Case

1112. SHRI MADAN LAL KHURANA: Will the PRIME MINISTER be pleased to state:

(a) whether the Supreme Court in the case of CSIR Vs. K.G.S. Bhat has upheld the right of promotion; and

(b) if so, the steps taken to implement the same?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The Supreme Court upheld the relief granted to Shri K.G.S. Bhat by Central Administrative Tribunal, Bangalore that he may be considered for promotion under the erstwhile Bye-law 71(b) (ii) of CSIR with all consequential benefits.

(b) To facilitate implementation of the Central Administrative Tribunal's Judgement, Shri K.G.S. Bhat was requested by the Central Food Technological Research Institute of CSIR to comply with certain administrative formalities which he did not do. Instead he filed a contempt petition in the Central Administrative Tribunal, Bangalore for alleged non-imple-

mentation of the aforesaid CAT Judgement, thereby making the matter sub-judice again.

[Translation]

Printing Press for UPSC

1113. SHRI MRUTYUNJAYA NAYAK: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up a printing press for the Union Public Service Commission in order to maintain secrecy of the question papers of the examinations conducted by Union Public Service Commission; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b) There is no proposal under the consideration of the Government to set up a printing press for the Union Public Service Commission.

[English]

Import of Components/Parts for Passenger Cars

1114. SHRI SOBHANA DRESWARA RAO VADDE: Will the PRIME MINISTER be pleased to state:

(a) the foreign exchange expended for import of components/parts for passenger cars such as Maruti, Fiat 118 NE, Standard 2000 etc. during the last 3 years, year-wise and make-wise; and

(b) the foreign exchange earned, if any, by export of the above varieties of passenger cars during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY